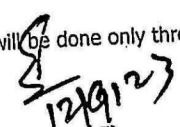


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**NEW DELHI DISTRICT, PATIALA HOUSE COURT**  
**NEW DELHI-110 001**

**ORDER**

In continuation of Order no. 19172-19251/Admn./Pr.D&SJ/NDD/PHC/2023 dated 10.07.2023 and in exercise of the powers delegated to the undersigned, vide letter no. F.2/11/2018/S-I dated 03/08/2022 of GNCT of Delhi and under of sub rule (x), (xii) & (xviii) of Rule 2 read with Rule 23 of General Financial Rules, 2017 & Rule 13 & 14 of Delegation of Financial Powers Rules, 1978, the undersigned, being Head of the Department do hereby declare Sh. Tarun Yogesh, AD&SJ, New Delhi District, Patiala House Courts, New Delhi as "Controlling Officer", Sh. Sandeep Garg, AD&SJ, New Delhi District, Patiala House Courts, New Delhi as "Head of Office" and Sh. Raj Kumar Kundoo, Accounts Officer (AO), New Delhi District, Patiala House Courts, New Delhi as "Drawing & Disbursing Officer" for the establishment of New Delhi District, with immediate effect till further orders.

However, the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.

  
(Sanjay Garg-I)  
Principal District & Sessions Judge,  
New Delhi District, Patiala House Courts,  
New Delhi

No. 9349-9440 /Accts/NDD/PHC/2023

Dated: 12/9/23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQs), THC, Delhi;
2. The District & Sessions Judge (West / South / South-East / East / North-East / Shahdara / North / North-West / South-West / Rouse Avenue);
3. The concerned Judicial Officers;
4. All the Judicial Officers of New Delhi District, PHC, New Delhi;
5. All DDOs (Central / West / South / South-East / East / North-East / Shahdara / North / North-West / South-West / Rouse Avenue);
6. The Principal Accounts Officer, Govt. of NCT of Delhi, 'A' Block, Vikas Bhawan, New Delhi;
7. The Pay & Account Officer, Pay & Accounts Office-XIV, Shankar Road, New Delhi;
8. The Administrative Civil Judge (Central / West / South / South-East / East / North-East / Shahdara / North / North-West / South-West / Rouse Avenue);
9. The PRO/APRO (Tis Hazari Courts / Patiala House Courts / Karkardooma Courts / Rohini Courts / Dwarka Courts / Saket Courts, Delhi/New Delhi);
10. The Administrative Officer (Judicial), New Delhi District, Patiala House Courts, New Delhi;
11. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi;
12. The Dealing Official, R&I Branch, New Delhi District, PHC, New Delhi (for uploading the same on LAYERS).

  
Principal District & Sessions Judge,  
New Delhi District, Patiala House Courts,  
New Delhi